

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

**ORDER SHEET**

COURT NO. : 1

07.01.2019

O.A./290/380/2018

[DB CASE FOR IR]

MADAN GOPAL

-V/S-

M/O COMMUNICATIONS

ITEM NO:1

FOR APPLICANTS(S) Adv. : Mr. M.S. Godara

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant seeks permission to withdraw the OA.</p> <p>He is permitted to do so.</p> <p>Accordingly, the OA is dismissed as withdrawn.</p> <p style="text-align: right;">( HINA P. SHAH) MEMBER (J)</p>